201 Question of Privilege VAISAKHA 1, 1892 (SAKA) against the 'Aryavrata'

प्रन्थों को विदेशियों के हाथ बेच दिया था। इस पर हमें आक्चर्य नहीं होता। कम्युनिस्ट इस देश में जन्म लेने के बावजूद अपना पितृदेश किसी श्रीर देश को मानते हैं और उसी पितृ देश की संस्कृति उन्हें प्रिय है। इस लिए बेनहीं चाहते कि भारत में ऐसी चीजें सुरक्षित रहें जिनसे भारत की प्रचीन विचारघारा, परम्पराएं, संस्कृति, सभ्यता, आदि की रक्षा हो सकती है। इसलिए यदि शेख अब्दुला ने संस्कृत की अमूल्य पुस्तकें बेच दीं और उनके इस काम की आलोचना की गई तो कम्युनिस्टों को बुरा लगना स्वाभाविक है...

MR. DEPUTY SPEAKER: I might give you the information.

श्री भोगेन्द्र भाः उपाध्यक्ष महोदय, मैं सिर्फ इतना ही कहना चाहता है कि इस पर घलोचना होती है तो उस पर मुक्ते एतराज नहीं था। लेकिन ग्रध्यक्ष महोदय को भी उस समय बूरा लगा और उन्होंने एक बार कहा भी कि व्यक्तिगत आरोप मत लगाइये। संसद सदस्यों की जो भी राय थी, वह उन्होंने यहां पर दी, गलत थी या सही थी, मैं उसमें नहीं जाना चाहता, लेकिन उसको लेकर यह कहा जाना कि वे इस देश को अपनी मात्रभूमि नहीं मानते हैं श्रौर इसी लिए प्राचीन संस्कृति की रक्षा नहीं होने देना चाहते हैं ऐसी बात कह कर संसद सदस्य की हैसियत से जो काम. हम यहां करते हैं, हमारे उस ग्रधिकार का हनन किया है। इस लिए मैं चाहता हं कि इस विषय को विशेषाधिकार समिति के सुपूर्व कर दिया जाय ।

SHRI S. M. BANERJEE (Kanpur) : I support it,

MR. DEPUTY-SPEAKER: On this we have written to the editor of this paper. Let us await the reply and then we shall see to it.

14.23 hrs.

PAPERS LAID ON THE TABLE

Reports of C. S. I. R., and of School of Planning and Architecture and Notification under the U. G. C. Act

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): On behalf of Dr. V. K. R. V. Rao.

I beg to lay on the Table :---

- (1) (i) A copy each of the Audit Reports on the accounts of the Council of Scientific and Industrial Research for the years 1966-67 and 1967-68.
 - (ii) A statement showing reasons for delay in laying the above Audit Reports. [Placed in Library. See No. LT—3294/70]
- (2) A copy of the Annual Report of the School of Planning and Architecture, New Delhi, for the year 1968-69. [Placed in Library. See No. LT-32°5/70]
- (3) A copy of the University Grants
 Commission (Terms and Conditions
 of Service of employees) Amendment Rules, 1970 (Hindi and
 English versions) published in
 Notification No. G. S. R. 508 in
 Gazette of India dated the 28th
 March, 1970, under sub-section (3)
 of section 25 of the University
 Grants Commission Act, 1956.
 [Placed in Library. See No. LT3296/70]

Notifications under the All-India Services Act and the Central Industrial Security Force Act

SHRI BHAKT DARSHAN: As authorised by Shri Vidya Charan Shukia, I beg to lay on the Table:

- A copy each of the following Notification under sub-section (2) of section 3 of the All India Services Act, 1951:
 - (i) The Indian Forest Service (Fixation of Cadre Strength) Second Amendment Regula-